

**Plan for reducing the employees' strength of SAIL**126. **SHRI NAGENDRA NATH OJHA:****SHRI GAYA SINGH:**

Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that the Steel authority of India Ltd. (SAIL) plans to bring down its employees' strength to one lakh which is about 1.5 lakh at present; and

(b) if so, what is the employees' strength of each of the plants under SAIL and how the plan for reducing the strength proposed to be effected in each of these plants?

**THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI BRAJ KISHORE TRIPATHY):** (a) Yes, Sir.

(b) The year-wise and plant-wise reduction targets for the next three years are as follows:

| Plant         | Manpower as on |               |               |               |
|---------------|----------------|---------------|---------------|---------------|
|               | 31.5.2000      | 31.3.2001     | 31.3.2002     | 31.3.2003     |
| BSP           | 44608          | 42159         | 39310         | 36463         |
| DSP           | 20985          | 20022         | 17139         | 14456         |
| RSP           | 28221          | 23940         | 20835         | 17729         |
| BSL           | 43328          | 39372         | 36294         | 33234         |
| ASP           | 3842           | 3902          | 3899          | 3920          |
| VISL          | 4661           | 3775          | 3184          | 2558          |
| SSP           | 1547           | 1520          | 1478          | 1450          |
| Sub-Total (A) | 147192         | 134690        | 122139        | 109810        |
| Others        | 12356          | 12248         | 11591         | 10928         |
| <b>TOTAL:</b> | <b>159548</b>  | <b>146938</b> | <b>133730</b> | <b>120738</b> |

For the period beyond March, 2003 upto March, 2005, a specific action plan will be drawn at a later date keeping in view the actual voluntary retirements, natural and other separations, recruitment, hiving off of non-core, non-viable units etc.

**Revival of Rashtriya Ispat Nigam Ltd.**

127. SHRI GAYA SINGH:

SHRI N.R. DASARI:

Will the Minister of STEEL be pleased to state:

(a) whether the Chief Minister of Andhra Pradesh has been informed by government that the only option left for Rashtriya Ispat Nigam Ltd. was its sell off to the private sector;

(b) if so, the details thereof; and

(c) whether the Chief Minister had submitted some suggestions for the revival of the Plant keeping it in the public sector itself, if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI BRAJ KISHORE TRIPATHY): (a) No, Sir.

(b) Does not arise.

(c) In March, 99 the Chief Minister of Andhra Pradesh sought the following dispensations from the Government for RINL (VSP):

- (i) Set-off the accumulated losses
- (ii) Approval of capacity expansion
- (iii) Provision of Govt. Guarantee for raising funds; and
- (iv) Extension of Govt. guarantee for working capital loan.

A detailed proposal containing the above suggestions was under consideration of the Government at that time. However, after examination, it was not found viable. In the meantime, the Disinvestment Commission recommended writing off of the entire accumulated losses of the company as on 31.3.1999 alongwith disinvestment of not less than 51% of its remaining equity to a strategic buyer. A turn around proposal which *inter alia* includes writing off of the accumulated losses and extension of Government Gurantee,